

RC No. DAI-2018-A-0019
U/s: 120B IPC and 13 (2) R/w 13 (1) (d)
of PC Act
PS: CBI/ACB
Distt. : New Delhi
CBI Vs. Satyender Jain & Ors.

10.06.2021

(Proceedings conducted through VC on Cisco Webex)

Present: Sh. Manish Kaushik, Ld. Counsel for both the applicants with applicant Ms. Renu Amitabh through VC.

This is an application moved on behalf of applicants Ms. Renu Amitabh and Ms. Maya Amitabh, i.e. wife and mother respectively of accused no. 3 Manu Amitabh, seeking directions to the CBI for release of key of locker no. 243 of SBI Moti Bagh Branch seized in this case.

The application has been filed online on the official email ID of the Bail & Filing Section, RADDC, New Delhi, i.e. bailfiling-radc@delhi.gov.in, and has been assigned to this court for today to be taken up at 2.30pm as the FIR of the case is stated to be pending before this court. Ahlmad has confirmed that the FIR of above RC No. DAI-2018-A-0019 was earlier assigned to this court and the same is lying with him in a sealed/closed envelope. Let hardcopy of the application be also filed forthwith in the court in a sealed/closed envelope as per the instant protocol of Covid 19.

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As per directions contained in the office circular no. Power Gaz/RADC/2021/10362-10447-C dated 23.04.2021 issued by the Ld. Principal District & Sessions Judge, RADC, New Delhi, in terms of directions of the Hon'ble High Court as contained in circular no. 05/R/RG/DHC/2021 dated 23.04.2021, only urgent cases are to be taken up through video conferencing mode and all the other pending routine/non-urgent matters are to be adjourned en-bloc. It is stated that one of the applicants is very old and she is aged around 90 years. Hence, as requested, the application is being treated as urgent.

Let e-notice of the application be issued to the CBI for filing reply thereto as well as for arguments on the application on **14.06.2021 at 10.30 am**. Let this order be digitally signed and the same be uploaded on official website of the court.

(M.K. Nagpal)
Special Judge PC Act (CBI-09)
Rouse Avenue District Courts
New Delhi/10.06.2021